GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1418 ANSWERED ON:04.03.2015 SURRENDER OF FLATS Verma Shri Rajesh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether some of the allottees of Delhi Development Authority (DDA) Housing Scheme-2014, have surrendered their flats;
- (b) If so, the details thereof and the reasons therefor; and
- (c) the steps taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

- (a): Yes, Madam.
- (b): Delhi Development Authority (DDA) has informed that as on date, approximately 3000 applicants have surrendered their flats. In majority of the cases, the applicants have not provided any reasons. However, the following are the main reasons:
- (i) Applicants didn't like the location/area of allotted flat.
- (ii) Built up area of allotted flat is not as per their expectation.
- (iii) Allottee didn't get the floor of their choice.
- (c): DDA has informed that the registration money is refunded to the applicants who surrender their flats.